

Rajesh Kumar Vs Income Tax Officer

Court: Income Tax Appellate Tribunal (Delhi F Bench)

Date of Decision: Aug. 3, 2022

Acts Referred: Income Tax Act, 1961 " Section 68, 80HH, 143(3), 147, 148, 148(1), 148(2), 151, 260A

Hon'ble Judges: Saktijit Dey, J; Dr. B. R. R. Kumar, (AM)

Bench: Division Bench

Advocate: Lalit Mohan, Monika Agarwal, Indu Bala Saini

Final Decision: Allowed

Judgement